Annexure-3

Name of the corporate debtor: SMARTERING INFRATECH PRIVATE LIMITED (formerly known as Palmohan Electronics Private Limited

Date of commencement of CIRP: Date of Order is 29/09/2022 (Email Copy of order received on 30/09/2022)

List of creditors as on: 15/10/2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of Claims received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	PUNJAB & SIND BANK	10/13/2022	414,010,597.16	414,010,597.16	Financial debt claim	780,000,000	414,010,597.16	No	100	Nil	Nil	Nil	--	The provisional verification of claims are done as the books of accounts are not provided by the corporate debtor
				414,010,597.16										

PRASSAM NAVIN KUMAR SINHA * INSOLVENCY PROFESSIONAL * Regn. No. IBBI/IPA-002/IP-N011977/2021-22/13971

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Prassam Sinha